

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 1968  
TO BE ANSWERED ON 19.12.2022**

**E-SHRAM PORTAL REGISTRATION IN ANDHRA PRADESH**

**1968. SHRI RAM MOHAN NAIDU KINJARAPU:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the nodal authorities who are responsible for the e-Shram Portal registration process at the State-level and at the district level and the time by which the portal is likely to be opened for registrations;**
- (b) the percentage of targeted number of registrations achieved till date along with district-wise details for Andhra Pradesh;**
- (c) the shortfall, if any, compared to the targeted number of registrations achieved till date State-wise along with district-wise details for Andhra Pradesh, State-wise; and**
- (d) the objective, criteria and basis on which the target number of registrations are decided for each State?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a): Ministry of Labour & Employment has launched e-SHRAM portal, a National Database of the Unorganised Workers seeded with Aadhaar on 26<sup>th</sup> August, 2021. It has been made available to the States/UTs for registration of 38 crore unorganised workers on e-SHRAM portal.**

**Further, State level monitoring committees and district level implementation committees have been constituted at State and district level to review/monitor the progress of registration of unorganised workers on the portal.**

**(b) to (d): As on 13.12.2022, the total number of unorganised workers registered on e-SHRAM portal in Andhra Pradesh State is 78,47,859 against 150.93 lakh targeted unorganised workers. The district-wise detail of the registration of unorganised workers is annexed. The target of 38 crore unorganised workers in India is based on the Periodic Labour Force Survey carried out by the National Statistics Office (NSO) in 2017-18. Further, target number of registration for each State/UTs Government has been decided on the basis of population of State/UTs.**

Annexure referred to in reply to Part (b) to (d) of Lok Sabha UnStarred Question No. 1968 for 19.12.2022 regarding “e-Shram Portal Registration in Andhra Pradesh”.

District wise registration of unorganised workers on e-SHRAM portal for Andhra Pradesh State as on 13.12.2022	
Districts	Total Registrations
EAST GODAVARI	7,16,825
ANANTAPUR	7,09,993
KRISHNA	6,68,701
WEST GODAVARI	6,38,471
GUNTUR	6,34,845
VISAKHAPATANAM	5,80,724
KURNOOL	5,37,457
SRIKAKULAM	4,87,281
SPSR NELLORE	4,53,768
CHITTOOR	4,47,704
VIZIANAGARAM	4,09,686
PRAKASAM	4,07,095
Y.S.R.	3,61,252
BAPATLA	1,22,407
ELURU	1,09,442
KONASEEMA	1,05,408
ANNAMAYYA	90,953
NANDYAL	55,903
TIRUPATI	51,468
SRI SATHYA SAI	44,602
PALNADU	43,508
PARVATHIPURAM MANYAM	42,937
KAKINADA	41,598
ANAKAPALLI	38,478
ALLURI SITHARAMA RAJU	26,460
NTR	20,893
TOTAL	78,47,859

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